IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-543/ND/2017

In the matter of:

Bimla Maru Fashions (P) Limited

.. PETITIONER

SECTION:

Under Section 10 of IBC Code, 2016

Order delivered on 08.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

/applicant

: Mr. Sameer Rastogi, Advocate

Mr. Yatin Sachdeva, Advocate

For the Respondent/Corporate Debtor: : Mr. Brijesh Kumar, Advocate

Ms. Sayaree Basu, Advocate

Ms. Surabhi Limaye, Advocate

For the Intervener

ORDER

Learned Counsels for the parties are present. Heard the matter.

Order reserved.

(R. VÄRADHARAJAN) MEMBER (JUDICIAL)

Surjit 08.2.2018